

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

CP 817/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 05.04.2024

NAME OF THE PARTIES: **SUDHA MOTIRAM MISHRA V/s**
DURGESHWARI CONSTRUCTIONS PVT.
LTD

Section 241-242 of the Companies Act, 2013

ORDER

1. None present for the Petitioner.
2. None present for the Respondent.
3. None present for the Respondent earlier occasion also.
4. In case none appeared on behalf of the Respondent then Respondent shall be set ex-parte on the next date of hearing. The petition shall be dismissed for want of prosecution if the Petitioner does not appear on the next date of hearing.
5. List this matter on **03.05.2024** for dismissal.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)